

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 36813/2013

KRISHNA KUMAR & ANR

Petitioner(s)

VERSUS

RAJ BAHADUR

Respondent(s)

Date : 31/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra ,Adv.

For Respondent(s)

Mr. Ashok Kumar Singh ,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The office report indicates that the respondent has already  
filed the counter affidavit. Viewed thus, the matter shall be  
processed for listing before the Hon'ble Court under the rules.

(M K HANJURA)  
Registrar

Mg

Signature Not Verified

Digitally signed by  
Madhu Grover  
Date: 2014.08.05  
09:40:31 IST  
Reason: